

**Admission Procedure in Kendriya Vidyalayas of
Jammu and Kashmir**

1653. SHRI NAZIR AHMED LAWAY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of Kendriya Vidyalayas in Jammu and Kashmir (Jammu and Kashmir);
- (b) the criteria for getting admission in these Kendriya Vidyalayas; and
- (c) the steps taken to make the admission procedure transparent?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) 37 Kendriya Vidyalayas (KVs) are functioning in the State of Jammu and Kashmir.

(b) Admissions to the Kendriya Vidyalayas (KVs) are regulated in accordance with the guidelines for admission as approved by the Board of Governors of Kendriya Vidyalaya Sangathan (KVS). As per these guidelines, the following priorities shall be followed in granting admissions:-

- (i) Children of transferable and non-transferable Central Government employees and children of ex-servicemen.
- (ii) Children of transferable and non-transferable employees of Autonomous Bodies/Public Sector Undertaking/Institute of Higher Learning of the Government of India.
- (iii) Children of transferable and non-transferable State Government employees.
- (iv) Children of transferable and non-transferable employees of Autonomous Bodies/Public Sector Undertakings/Institute of Higher Learning of the State Governments.
- (v) Children from any other category including the children of Foreign Nationals who are located in India due to their work or for any personal reasons.

(c) Admissions in all KVs have been made online from the session 2017-18 to ensure transparency.

Literacy rate

1654. SHRIMATI RANEE NARAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total literacy rate in the country as per Census 2011, State and Union Territory-wise; and